## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP (IB) No.19/Chd/CHD/2018

In the matter of	
Small Industries Development Bank of India (SIDBI).	
	Petitioner-Financial Creditor.
	Versus.
Mansa Print & Publisher Limited.	
	Respondent-Corporate Debtor.
Present:	None.
	The Hon'ble Member (Judicial) is on official tour, hence the
matter is adjour	ned to 06.03.2018.
	0.4/
	Sd/- Court Officer.
February 20, 20	018.